

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 24th July, 2018

No. HC.VII/45/2016/ 4383 /A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the Fourth Round Regional Consultation on Juvenile Justice (Care and Protection of Children) Act, 2015, scheduled to be held on **04-08-2018 at the Assam Administrative Staff College, Khanapara, Guwahati:**

| Sl. No. | Name | Designation |
|--|---------------------------|--|
| ASSAM | | |
| 1. | Shri Satya Nath Sarma, | Member-Secretary, Assam State Legal Services Authority, Guwahati |
| NAGALAND | | |
| 2. | Smti. Y. Longkumer, | Registrar, Gauhati High Court, Kohima Bench |
| 3. | Smti Mezivolu T. Therieh, | Member-Secretary, Nagaland State Legal Services Authority, Kohima |
| MIZORAM | | |
| 4. | Smt. Helen Dawngliani, | Registrar, Gauhati High Court, Aizawl Bench |
| 5. | Mr. Vanlalenmawia, | Member-Secretary, Mizoram State Legal Services Authority, Aizawl |
| ARUNACHAL PRADESH | | |
| 6. | Shri Budi Habung, | Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar |
| 7. | Sri. Nani Grayu | Registrar, Gauhati High Court, Itanagar Bench |
| (THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.) | | |

The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII/45/2016/ 4384-99 /A, dated 24-07-2018
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.

4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.
10. The Joint Registrar (Vigilance), Gauhati High Court, Guwahati.
11. Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati
12. Smti Mezivolu T. Therieh, Member-Secretary, Nagaland State Legal Services Authority, Kohima
13. Shri Vanlalenmawia, Member-Secretary, Mizoram State Legal Services Authority, Aizawl
14. Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar

The nominated Officers above are to arrange their own accommodation during the course of the programme. They will be entitled to TA and DA as admissible under the Rules.

15. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

~~24~~ 24.7.18
Registrar (Judicial)